

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1724
TO BE ANSWERED ON 20.12.2018

MGNREGS

1724. SHRI PREM DAS RAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are facing problem in getting 100 days of work because crossmark (x) appears in muster rolls even before beneficiary completes 100 days of work and if so, the details thereof;
- (b) the number of households for which crossmark (x) appeared in muster roll atleast once and were not able to complete 100 days of work during 2017- 18; and
- (c) the measures taken/being taken in this regard?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (c): In NREGASoft, during Muster roll preparation, crossmark 'x' appears only where work demand and allocation is not for full period of Muster Roll. Normally, muster roll is issued for 15 days. If a worker demand and allocated work for 10 days then 5 days will be crossmark 'x' in the muster roll. A worker is allowed to work till 100 days and marked 'P' in NREGASoft.
